

I request the Minister concerned to direct Salt Pan authorities to make available these lands for the development purpose by the Corporation expeditiously.

(ii) DEMAND FOR LEGISLATION TO PROVIDE FACILITIES TO DISABLED PERSONS.

श्री राम धिरास पासवान (हाजीपुर) :

उपाध्यक्ष महोदय, विकलांग वर्ष समाप्त होने जा रहा है, लेकिन विकलांगों की समस्याएँ ज्यों की त्यों हैं। 24 जनवरी, 1981 को भ्रम मंत्री ने आश्वासन दिया था कि 31 दिसम्बर 81 तक जितने विकलांगों के नाम नियोजनलयों में दर्ज है, उनको रोजगार उपलब्ध करा दिया जाएगा, लेकिन अभी तक इस आश्वासन का पालन नग्न है। संविधान की धारा 47 के अनुसार राज्य सरकार का दायित्व हो जाता है कि वह ऐसे लोगों के लिए रोजगार का अवसर मुहैया करे। इस संबंध में विकलांगों के प्रतिनिधि समय समय पर सरकार एवं विभिन्न मंत्रालयों से बातचीत करते आ रहे हैं, लेकिन उसका भी नतीजा कुछ नहीं निकला। विकलांगों ने अपने दो दिन के राष्ट्रीय सम्मेलन में पिछले दिन एक प्रस्ताव पास कर नौकरी में 3 प्रतिशत का आरक्षण, छात्रवृत्ति में वृद्धि, विकलांगों के लिए अलग निदेशालय, रोजगार कार्यालयों में पंजीकृत विकलांगों को अतिरिक्त सेवा प्रदान करने आदि महत्वपूर्ण मांगें रखी। विकलांग वर्ष की शुरुआत अर्धों पर लाठी चार्ज से हुई थी और सरकार ने उस समय आश्वासन दिया था कि विकलांगों की समस्याओं के संबंध में एक विधेयक सरकार द्वारा सदन में प्रस्तुत किया जाएगा। लेकिन अभी तक उस विधेयक का कोई पता नहीं है, जब कि 31 दिसम्बर 81 को अन्तर्राष्ट्रीय विकलांग वर्ष समाप्त होने जा रहा है।

भ्रत: सरकार से मांग है कि सरकार अतिरिक्त विकलांगों के संबंध में एक विधेयक सदन में उपस्थापित करे और उनकी मांगों को अतिरिक्त विचार कर आवश्यक कार्यवाही करे।

(iii) DEMAND FOR CREATING A SEPARATE ARCHAEOLOGICAL CIRCLE FOR ORISSA FOR PROPER MAINTENANCE OF ANCIENT MONUMENTS, ETC.

SHRIMATI JAYANTI PATNAIK (Cuttack): Sir, I would like to raise the following issue under Rule 377. The proper preservation of the very precious ancient monuments existing in Orissa has become impossible in the absence of an Archaeological Circle in Orissa. Orissa is famous in the national and international spheres for its extremely important ancient monuments like Sun temple at Konark, Lord Jagannath temple at Puri, Lingaraj temple at Bhubaneswar and Buddhist sculpture at Lalitgiri, Udaygiri and Ratnagiri. More than one hundred centrally protected monuments including Lord Jagannath complex and Lord Lingaraj complex are there in Orissa. Thousands of tourists from all over India and abroad come to Orissa every day to visit these ancient monuments.

The three sub-circles of Archaeological Department functioning at Cuttack, Bhubaneswar and Puri, do not have adequate powers for taking up conservation work of those monuments. Even for minor matters they have to seek the approval of the Superintendent of the Archaeological Circle, Calcutta. Hence, important works like documentation, survey exploration and excavation rarely get the attention they deserve. Even routine conservation works are not getting adequate attention.

The Government of Orissa has apprised the above difficulties to the Ministry of Education and requested for creating a separate Archaeological Circle for Orissa and to delegate the financial powers to that circle of the State for the proper conservation of the ancient monuments.

In view of this I demand that effective and expeditious steps should be taken by the Union Ministry of Education for creating a separate